

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**CP/021/00137/2019 in OA/021/00220/2018**

HYDERABAD, this the 15<sup>th</sup> day of October, 2020.

**Hon'ble Mr. Ashish Kalia, Judl. Member**  
**Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Kumar S/o K. Bhujanaga Rao,  
aged about 62 years,  
Occupation Technician I (Retd.)  
(Group-C), in the O/o  
The Senior Section Engineer (Mechanical),  
South Central Railway, Kachiguda,  
R/o 3-2-63/2/90/1, Mallapur,  
Bhavani Nagar, Hyderabad.

...Applicant

(By Advocate: Mr. K. Siva Reddy)

Vs.

1. Gajanan Mallya,  
The General Manager,  
South Central Railways,  
Rail Nilayam, Secunderabad.
2. M. Sreeramulu,  
The Senior Divisional Personnel Officer,  
South Central Railway, Secunderabad.
3. Brajendra Kumar,  
The F A & CAO (Pension) South Central  
Railway, Rail Nilayam, Secunderabad.

... Respondents

(By Advocate: Mr. N. Srinatha Rao, SC for Railways)

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**ORDER (ORAL)**

**Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Through Video Conferencing :

Mr. N. Srinatha Rao, learned Standing Counsel for the Respondents submits that the order of the Tribunal passed in OA. No.220/2018 has been complied with. This was confirmed by the learned counsel for the applicant. Hence, the Contempt Petition is closed.

2. No costs.

**(B.V. SUDHAKAR)**  
**MEMBER (ADMN.)**

**(ASHISH KALIA)**  
**MEMBER(JUDL.)**

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